NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

C.P. NO. 27/59/14

PRESENT: SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.10.2017

NAME OF THE COMPANY: Sh. Harleen Kaur Sethi & Ors. V/s. M/s. Veekay Autoparts Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 59

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

For the Petitioner (s)

: Mr. Amir Z. Singh Pasrich, Advocate

Ms. Priyanka Raj, Advocate

For the Respondent (s) : None

Order

Since the matter has been part heard by the Division Bench, renotify this case for arguments on 13th December, 2017 before the regular Bench.

Interim orders to continue.

(Ina Malhotra) Member (J)